

CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH CHANDIGARH

10. O.A. No. 060/00485/2014

Jaspreet Singh Vs. U.O.I. & Others

30.05.2014

Present: Mr. S.C. Arora, counsel for the applicant

1. After arguing for some time, learned counsel for the applicant states that the applicant may be permitted to withdraw the O.A., with liberty to file it afresh, with better particulars, on the same cause of action.
2. Ordered accordingly.


(UDAY KUMAR VARMA)
MEMBER (A)


(SANJEEV KAUSHIK)
MEMBER (J)

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